

ITEM NO.1501

COURT NO.14

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4120/2024

ANISH M RAWTHER @ ANEES MOHAMMED RAWTHER

Appellant(s)

VERSUS

HAFEEZ UR RAHMAN & ORS.

Respondent(s)

Date : 14-06-2024 This appeal was called on for pronouncement today.

For Appellant(s) Mr. Dinesh Kumar Garg, AOR

For Respondent(s) Mr. Pai Amit, AOR

Hon'ble Mr. Justice Prashant Kumar Mishra pronounced the Reportable judgment of the Bench comprising Hon'ble Mr. Justice Vikram Nath and His Lordship.

The Civil Appeal is dismissed as infructuous in terms of the signed Reportable judgment.

Pending application(s), if any, stand closed.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)

(Signed Reportable judgment is placed on the file)